

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

11.

**IA 3528(MB)2023  
IA 4517(MB)2023 IN  
C.P. (IB)/386(MB)2021**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

MS. LAKSHMI GURANG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

Icici Bank Ltd

Vs

Vinergy International Pvt Ltd

SECTION: 7, 60(5) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

**ORDER**

1. Mr. Anand, Ld. Counsel for the Petitioner present. Adv Amit Singh i/b Abhay Nevagi & Associates for Respondent No.1 in IA/4517/2023 present.
2. Respondent No.1 is directed to file reply within a period of four weeks with a copy served in advance to the Petitioner.
3. List **IA 3528(MB)2023** for hearing on **21.05.2024**.
4. List **IA 4517(MB)2023** for hearing on **30.04.2024**.

Sd/-  
**ANU J. SINGH**  
Member (Technical)

Sd/-  
**LAKSHMI GURANG**  
Member (Judicial)